

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 04<sup>th</sup> April, 2024 at 04.45 p.m. ;**

### **I**

The Division Bench comprising of the of the **Hon'ble Shri. Justice Bharat P. Deshpande (at Goa)** and the **Hon'ble Shri. Justice K.R. Khata (at Bombay)** will take up the matter, **through Video Conferencing**, as per the board notified separately.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :03.04.2024

Sd/-  
(Ram S. Prabhu Dessai)  
**Registrar (Judicial)**